

Damage to Railway Lines in North Bengal Due to Floods

1059. SHRI BEDABRATA BARUA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the damage caused by the North Bengal floods in late 1968 to the rail link to Assam has since been completely repaired;

(b) if so, whether further works are contemplated to improve and strengthen the link against future possible devastation; and

(c) if so, the details thereof ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Damages to rail link to Assam have been temporarily repaired and the permanent restoration work is in progress.

(b) and (c). Further works contemplated on M. G. rail link are :—(i) raising of railway bank between GALGALIA-PIPRI-THAN stations, and between TAIBPUR—ALUBARI stations of Katihar—Siliguri Section; and (ii) extension of Sankosh M. G. bridge between JORAI and SREERAMPUR Assam on Bongaigaon—Alipurduar Section. As far as B. G. rail link is concerned, further works would depend on the final recommendations of Technical Experts Committee on floods in North Bengal appointed by Ministry of Irrigation & Power.

Extension of Broad Gauge Line Upto Gauhati

1060. SHRI BEDABRATA BARUA: Will the Minister of RAILWAYS be pleased to state:

(a) whether an extension of the Broad Gauge line upto Gauhati in Assam has been decided; and

(b) whether a further extension upto Dibrugarh has been contemplated in the Fourth Plan ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) and (b). Preliminary Engineering and Traffic Surveys for the conversion of the Bongaigaon-

Gauhati Section and an economic survey by the Gauhati University of the transport needs of the lower Brahmaputra valley have been under-taken recently with a view to find out the need for and the economic viability of the proposal for extension of the B. G. line to Gauhati. A final decision in the matter can be taken only after the results of the investigations are known. Further extension of the B. G. line upto Dibrugarh can be considered only after a decision is taken about BG connection to Gauhati.

Enquiry into Cement Allocation and Coordination Organisation Funds

1061. SHRI SRADHAKAR SUPAKAR:
SHRI K. RAMANI:
SHRI SATYA NARAIN SINGH:
SHRI MOHAMMAD ISMAIL:
SHRI JYOTIRMOY BASU:
SHRI BHOGENDRA JHA:
DR. RANEN SEN:
SHRI VASUDEVAN NAIR:
SHRI K. HALDER:
SHRI INDRAJIT GUPTA:
SHRI CHINTAMANI
PANIGRAHI:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether the enquiry into diversion of the development funds of the Cement Allocation and Coordination Organisation into election funds of political parties has been completed;

(b) if so, the main findings of the enquiry and action taken thereon; and

(c) if not, when the enquiry is likely to be completed and the reasons for the delay ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (c). An inspection of the books of account of C. A. C. O. under section 209 (4) of the Companies Act, 1956, has been completed. The nature of the inference to be drawn from the facts ascertained and action to be taken thereafter are under examination in consultation

with the Ministry of Law. In the pursuance of examination, the Ministry of Law asked for documents which had to be obtained from all the constituent units of C.A.C.O. The matter is still under examination.

Committee to go into Industrial Licensing Policy

1062. SHRI SRADHAKAR SUPAKAR:
SHRI CHINTAMANI PANIGRAHI:
SHRI INDRAJIT GUPTA:
SHRI JAGESHWAR YADAV:
SHRI RAMAVATAR SHASTRI:
DR. RANEN SEN:
SHRI C. JANARDHANAN:
SHRI K. LAKKAPPA:
SHRI SURENDRANATH DWIVEDY:
SHRI J. AHMED:
SHRI DINKER DESAI:
SHRI SAMAR GUHA:
SHRI BRIJ BHUSHAN LAL:
SHRI RANJIT SINGH:
SHRI SURAJ BHAN:
SHRI RAM GOPAL SHALWALE:
SHRI JAGANNATH RAO JOSHI:
SHRI ATAL BIHARI VAJPAYEE:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Committee which was set up to enquire into the industrial licensing policies of Government has submitted its report;

(b) if so, the principal recommendations thereof; and

(c) if not, the reasons for delay in submitting the report and when the same is expected to be submitted?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) No, Sir.

(b) Does not arise.

(c) The Committee has informed the Government that the collection and analysis of information and data in regard to its field of study, which is rather wide, have taken longer time than anticipated. The Committee expects to submit its report to Government before the end of June, 1969.

Damage to Railway Track And Property in Orissa Due to Floods

1063. SHRI CHINTAMANI PANIGRAHI : Will the Minister of RAILWAYS be pleased to state :

(a) extent of damage done in terms of money to the railway tracks and property in Orissa during the last year's flood and cyclone;

(b) whether the damaged track has been fully restored;

(c) the reason why all the passenger trains running in this route have not been fully restored;

(d) whether the bridges on the track for escape of flood waters are being widened at different points where breaches had occurred; and

(e) if so, to what length they are proposed to be widened at the different breach heads?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) Rupees seventy lakhs approximately.

(b) Yes.

(c) All the trains cancelled due to breaches have been progressively restored, except Nos. 99 Up/100 Down Howrah-Madras Weekly Deluxe Expresses. These trains are also expected to be restored by 1st March, 1969.

(d) Yes, where found necessary.

(e) One extra 40 feet span has been added to bridge No. 838 between the stations Solari and Balugaon on Khurda Road-Palasa Section of South Eastern Railway.

Exports of Goods manufactured by Foreign Collaboration Projects

1064. SHRI CHINTAMANI PANIGRAHI : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether there has been any export curbs in foreign collaboration pacts in the country;

(b) whether goods are being exported from foreign collaboration projects in the country which have started production; and

(c) if so, the percentage of exports of the products manufactured in these projects to the total exports of the country?